

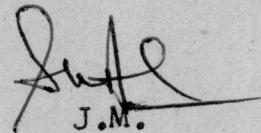
24-5-99

O.A. 960/93

Hon 'ble Mr.S.K.Agrawal, J.M.

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None for the parties. On the persual of order sheets it appears that none was present for the applicant on 20-4-99, 4-3-99 when the case was listed for orders. It appears that applicant has lost interest in this case, therefore this O.A. is dismissed in default and for non-prosecution.



satya/